

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:      Leuchtstoffwerk (India) Pvt. Ltd.  
   V/s.  
   Sapphire Life Sciences Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME         | DESIGNATION            | SIGNATURE     |
|--------|--------------|------------------------|---------------|
| ①      | L.M. JENKINS | Adv. for<br>Petitioner | Maia Jenkins. |

**ORDER**

TCP No.269/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for tomorrow i.e. 22.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)